## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP (IB) No. 121/Chd/Hry/2017

In the mat	ter of:	
Brij Lal Ashok Kumar		Petitioner-Operational Creditor
Versu	JS.	
M/s Tara Chand Rice Mills Pvt. Ltd.		Respondent-Corporate Debtor
Present:	Mr. Vaibhav Sahni, Advocate for Mr. Rakesh Kumar Advocate for the petitioner. None for the respondent.	
	The Hon'ble Member (Judicial) is on official tour, hence the matter	
is adjourne	ed to 12.01.2018	
		Sd/- Bench Officer.

December 19, 2017.